

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 5814**

**TO BE ANSWERED ON THE 03<sup>RD</sup> APRIL, 2018 /CHAITRA 13, 1940 (SAKA)**

**FOREIGN TRIBUNALS IN ASSAM**

**5814. SHRI BADRUDDIN AJMAL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the number of Foreigner Tribunals (FTs) functioning in Assam to solve the cases of 'D' voters, district-wise;**

**(b) the number of judges and officials engaged at these tribunals in Assam and the average percentage of disposal of 'D' voter cases in a month by these FTs;**

**(c) the criteria for selection of a judge or law officer for hearing 'D' voter case at FTs;**

**(d) whether the Government has received any representation regarding violation of norms by these officials while dealing with the case of 'D' voters; and**

**(e) if so, the action taken by the Government thereon?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) to (e): Information is being collected and will be laid on the Table of the House.**

**\*\*\*\*\***